

**Income-Tax Officers belonging to Scheduled Castes and Scheduled Tribes**

6355 SHRI AMBESH Will the Minister of FINANCE be pleased to state

(a) the number of Income-tax officers working at present in the Income-Tax Department Circle-wise and

(b) the number of Income-Tax Officers belonging to the Scheduled Castes and Scheduled Tribes among them, Circle-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH) (a) and (b) The information is being collected and will be placed on the Table of the House

**Visit by British Trade Team to India**

6356 DR H P SHARMA  
SHRI SRIKISHAN MODI

Will the Minister of COMMERCE be pleased to state

(a) whether a 13-member British Trade Team headed by Mr N J Borne of the Birmingham Chamber of Commerce during their recent visit while appreciating the quality and prices of Indian goods criticised the standard of delivery by Indian exporters as also the cumbersome export licensing procedure,

(b) if so the precise observations of the team and

(c) Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) The Government of India are not aware whether the British Trade Team while appreciating the quality and prices of Indian goods, criticised the standard of delivery by Indian exporters as also the cumbersome export licensing procedure

(b) and (c) Does not arise

**Expenditure on refugees from Bangla Desh**

6357 SHRI S C SAMANTA Will the Minister of FINANCE be pleased to state

(a) whether the financial burden, which fell upon Government of India due to the influx of refugees from erstwhile East Pakistan before the coming into existence of Bangladesh has been wiped off,

(b) what is the deficit or surplus as a result of various Bangladesh refugee levies and

(c) the proposal for utilisation of surplus levies if any and if there is a deficit how is it proposed to be met?

THE MINISTER OF FINANCE (SHRI YLSHWANTRAO CHAVAN).

(a) to (c) The total expenditure on relief of refugees from Bangladesh was of the order of Rs. 300 crores. As against this the receipts from refugee levies imposed by the Central and State Governments are estimated at Rs 76 crores. The rest of the expenditure was financed from relief aid received from abroad and normal budgetary resources

**Functioning of co-operative societies under Bank of India in Saharsa, Bihar**

6359 SHRI CHIRANJIB JHA Will the Minister of FINANCE be pleased to state

(a) the number of cooperative societies functioning under the Bank of India in District Saharsa (Bihar); and

(b) the total amount of loans advanced to these Societies during the last year?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) and (b) Presumably the reference is to the scheme of commercial banks financing primary agricultural credit.